

(b) whether Government of India are in agreement with them; and

(c) if so, the steps proposed to be taken to achieve the objectives of the said resolutions ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS: (SHRI ARIF MOHAMMAD KHAN) : (a) to (c). The Fourth General Conference of the United Nations Industrial Development Organisation (UNIDO) held at Vienna from 2-20 August, 1984 adopted 15 Resolutions on the following subjects :—

1. Accelerated development of human resources for industrial development.
2. Strengthening of scientific and technological capacities for industrial development in developing countries.
3. Energy and industrialization, with special emphasis on development and application of energy resources and manufacture of equipment.
4. Policies and measures for domestic industrial processing of raw materials in developing countries.
5. Industrial policies and measures to achieve rural development and self-sufficiency in food supplies of developing countries.
6. Least developed countries; implementation of the Substantial New Programme of Action.
7. Strengthening economic co-operation among developing countries.
8. Industrial Development Decade for Africa : Review of progress and proposals on ways and means to attain its objectives.
9. Integration of women in industrial development.
10. United Nations Industrial Development Fund.

11. UNIDO's co-ordinating role in the United Nations system on industrial development.
12. Immediate assistance to Lebanon for the reconstruction of its industrial sector.
13. Cessation of the war in the Gulf.
14. Technical assistance to the Palestinian people.
15. Technical assistance to the southern African national liberation movements recognized by the Organization of African Unity.

2. The Conference was unable to take a decision on two draft resolutions : one on world industrial restructuring and redeployment and the other on the mobilization of financial resources for industrial development. It was decided by the Conference that both these draft resolutions should be forwarded to the Secretary-General of the United Nations with the request that the resolutions be considered by the UNCA at its 39th Session.

3. The Government of India is in general agreement with the consensus resolutions adopted at UNIDO-IV.

4. The recommendations of the Conference were addressed to the Member-States and the United Nations System of Organisations; several recommendations were addressed directly to UNIDO. Proposals were made for action at the local and regional levels as well as at international levels. Our current economic, industrial and Science and Technology policies take care of the consensus resolutions adopted by the Fourth General Conference of UNIDO.

STATEMENT CORRECTING REPLY TO US Q NO. 4854 DATED APRIL 30, 1985. RE : INDUSTRIES SET UP IN BACKWARD AREAS

[English]

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY

OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : In answer to parts (b) to (d) of the Lok Sabha Unstarred Question No. 4854 on the 30th April, 1985 the number of Letters of Intent (LI) and Industrial Licences (IL) issued to backward areas during the years 1983 and 1984 was shown as under :—

Year	L.I.	I.L.
1983	1055	1075
1984	1064	905

The correct number should be as follows :

Year	L.I.	I.L.
1983	664	317
1984	627	323

The error is regretted.

12.00 hrs.

PAPERS LAID ON THE TABLE

[English]

Annual Administrative Reports, Annual Accounts and Audit Report of Cantonment Boards in Central command 1983-84

Review on the working of Cantonment Boards in Central command for 1983-84 and Statement for delay.

THE MINISTER OF DEFENCE (SHRI P. V. NARASIMHA RAO) : I beg to lay on the Table—

- (1) (i) A copy of the Annual Administration Reports (Hindi and English versions) of the Cantonment Boards in Central Command for the year 1983-84.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Cantonment Boards in Central Command for the year 1983-84.
- (iii) A copy of the Audit Report (Hindi and English versions) on

the accounts of the Cantonment Boards in Central Command for the year 1983-84.

- (iv) A statement (Hindi and English versions) regarding (a) Review by the Government on the working of the Cantonment Boards in Central Command for the year 1983-84 (b) reasons for delay in laying the papers mentioned at (i) to (iii) above.

[Placed in Library. See No. LT-905/85]

- (2) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Cantonment Boards in Southern Command, for the year 1983-84.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Cantonment Boards in Southern Command for the year 1983-84.

- (iii) A copy of the Audit Report (Hindi and English versions) on the accounts of the Cantonment Boards in Southern Command for the year 1983-84.

- (iv) A statement (Hindi and English versions) regarding (a) Review by the Government on the working of the Cantonment Boards in Southern Command for the year 1983-84 (b) reasons for delay in laying the papers mentioned at (i) to (iii) above.

[Placed in Library. See No. LT-906/85]

- (3) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Cantonment Boards in Eastern Command for the year 1983-84 along with Audited Accounts.

- (ii) A statement (Hindi and English versions) regarding (a) Review by the Government on the working of the Cantonment Boards in Eastern Command for the year 1983-84 (b) reasons for delay in laying the papers mentioned at (i) above.

[Placed in Library. See No. LT-907/85]